

of West Bengal, who have been given police protection ; and

(b) the amount of revenue spent on that ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) It would not be in the public interest to disclose the names of ex-Minister of the U. F. Government of West Bengal for whom security arrangements have been made.

(b) The personnel required are drawn from the authorised strength of the State police and so no extra expenditure is involved.

Lowering of Prices of Raw Material by STC and M. M. T. C.

4774. SHRI DEVINDER SINGH GARCHIA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the State Trading Corporation and the Minerals and Metals Trading Corporation have since taken a decision to reduce their margin of profit in order to make it possible for lowering the price of raw materials supplied to small scale industries; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) and (b). The sale prices of raw materials for distribution to actual users including those in the small scale sector are determined by the STC and MMTC in the light of the guidelines provided by Government. The sale prices are as low as possible keeping in view the market prices of raw materials which are indigenously available or of their substitutes.

Expenditure incurred on Perquisites of Ministers

4775. SHRI S. N. MISRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the amount paid in respect of the

local and Trunk Telephone calls of each of the Ministers individually during the six months from 1st April, 1970 in respect of Telephones provided at their residences ;

* (b) the total number of staff attached to each Minister individually at their residence ;

(c) the total amount of salaries and emoluments paid in respect of such staff ; and

(d) the travelling expenses and other allowances paid to each of the Ministers individually during the above period ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) to (d). The information is being collected and will be laid on the Table of the House.

Business in Ferrous Scrap

4776. SHRI GAJRAJ SINGH RAO : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether as a result of restrictions imposed on ferrous scrap export, export business in ferrous scrap will not even be worth Rs. 3 crores a year against past average of Rs. 10 crores per year ;

(b) if so, the reasons for maintaining a separate Corporation for canalising scrap export at heavy administrative cost ; and

(c) whether it is the intention of Government to wind up this uneconomic venture or absorb it in the M. M. T. C. or the State Trading Corporation ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) Export of ferrous scrap is controlled. After meeting this domestic demand surplus stock of available scrap is exported. Recently, there has been a general pick up in the domestic demand for certain categories of scrap as a result of which restrictions have been placed on their exports. Exportable categories are moving as before, and exports during April-September, 1970

amounted to Rs. 4.2 crores. Exports during last two years have been Rs. 8.61 crores in 1968-69 and Rs. 8.59 crores in 1969-70.

(b) and (c). Metal Scrap Trade Corporation, besides being a canalise exporter, is an agency to :

- (i) procure, purchase, process, convert, market and import ferrous scrap;
- (ii) promote and develop measures for increased and improved collection of scrap within the country ;
- (iii) regulate and ensure supplies to domestic users on agreed terms.

The Corporation has been doing very useful work in the matters entrusted to them. There is no proposal to wind it up or to absorb it in any other Corporation.

Clearance of Scrap Items for Export

4777. SHRI GAJRAJ SINGH RAO : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the items cleared for export out of the scrap items allowed for export and the dates on which they were cleared ;

(b) whether despite the complaint and plea of scrap trade No. 2A and 2 Sheet Cuttings and Punchings have still not been cleared for export ;

(c) if so, reasons therefor ; and

(d) if such clearance is due to domestic demand, the names of the domestic users of No. 2A and 2 Sheet Cuttings and Punchings and the quantities of these grades they used during April/September, 1970 ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) to

(c). Following categories of ferrous scrap were cleared on dates shown against each :—

C. I. Boring	}	31.8.1970
Mill Scale Scrap		
Detinned Scrap		
Silicon Sheet Cuttings		
No. 3 Bundle Sheet Cuttings—		17.9.1970
No. 2 Bundle Sheet Cuttings	}	3.11.1970
10,000 M. T.		
No. 2A Bundle Sheet Cuttings		
14,750 M. T.		

The question of clearance for export of No. 2 and No. 2A Sheet cuttings, in addition to the quantities already cleared, is under consideration in consultation with concerned departments.

(d) Market purchases by domestic users are not known. According to the records of Metal Scrap Trade Corporation, who arranged supplies against protocol allocation effective till 30.6.1970, no indents were placed by Furnace Owners for No. 2 Bundles. After the expiry of protocol on 30.6.70, no record of utilisation of scrap by domestic users is maintained by MSTC.

Purchase of Iron-ore from Mine-owners by M. M. T. C.

4778. SHRI BABURAO PATEL : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the names of mine-owners in the Bellary-Hospet sector from whom the Minerals and Metals Trading Corporation purchases iron-ore, with annual quantity and value of the ore purchased, the total quantity and value of iron-ore exported annually;

(b) the criteria that guide the M. M. T. C. in the purchase of iron-ore ;

(c) whether the M. M. T. C. has shown discrimination in favouring certain mine-owners and neglecting others and, if so, the reasons therefor ;